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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/18/ (IB)/CB/2018

: P.B RADHAKRISHNAN NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) : DELEO CONSTRUCTION PVT LTD

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

1. K. Mookhy Counsel for Petilioner 2. Reetin - S. Laser Counsel for Petilioner

ORDER

Counsel for both the parties present. Counsel for the Corporate

Debtor prayed for time to file the Counter. At request, time is enlarged with a direction to file the Counter before the next date of hearing by providing a copy to the other side. The matter is posted

for arguments. Put up on **15.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

MS